NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/21/2017

NAME OF THE PETITIONER(S)

: BULDANA CREDIT CARE PVT LTD

NAME OF THE RESPONDENT(S)

: VINKEM LABS LIMITED & 4

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Hrs. X. Scemathi Rep by Hrs. G. Shanthi Keendleshi

COUNTER FOR PETITIONER

ORDER

Counsel for both the parties present. Counsel for Respondent filed typed set, the copy of which has been provided to the other side. Matter is posted for arguments. Put up on 10.08.2017 at 10.30 A.M.

S. si payer-gliavan. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF/TARIQ) MEMBER (JUDICIAL)